

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:29
ANSWERED ON:07.07.2014
KRISHNA GODAVARI GAS PROJECT
Mohammed Shri Faizal P.P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is extracting gas from Krishna-Godavari project;
- (b) if so, the details thereof;
- (c) whether the Government proposes to give gas from this project to southern States of the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN):

(a) & (b) Under the Production Sharing Contract (PSC) regime, gas is being currently produced in Krishna-Godavari Basin, and average gas production from the KG Basin during the last two years is as under:

(Figures in MMSCM)

Block/Field 2012-13 2013-14
KG Onshore (Rajahmundry 1249 1171
Asset, Andhra Pradesh)
(operated by ONGC)

KG Offshore (Eastern 56 105
Offshore Asset,
off the coast of
Andhra Pradesh)
(operated by ONGC)

Deepwater block [D1, 9516 5050
D3 and MA fields in
KG-DWN-98/3 (KG D6)]
[Operated by Reliance
Industries Ltd. (RIL)]

KG offshore [Ravva 514 449
field] [Operated by
Cairn India Ltd. (CIL)]

Total KG Basin 11335 6775

(c) The geographical location of any oil/gas producing asset (onshore, offshore, deepwater and inland) does not influence the allocation criteria of Government. Since the source is well connected to pipelines and can be distributed through a wide network of high pressures gas pipeline the gas available from Krishna-Godavari project is allocated to various sectors as per the order of priority decided in the prevailing gas utilization policy.

(d) Does not arise in view of (c) above